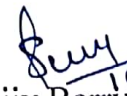


**ORDER**

Keeping in view the prevailing situation due to outbreak of the novel coronavirus (COVID-19) and after considering the prevailing situation in the States of Punjab, Haryana and UT Chandigarh where the conditions of lockdown and the Containment Zone continues and with a view to ensure the safety of the Hon'ble Judges, Advocates, Staff and litigants; the Hon'ble Administrative Committee has resolved that all the cases already fixed /listed from 18.05.2020 to 31.05.2020 shall be adjourned by the NIC for the dates mentioned herein below and all interim orders passed in the said cases shall continue till the next date of hearing.

Date fixed	Next date of hearing
18.05.2020	15.07.2020
19.05.2020	16.07.2020
20.05.2020	17.07.2020
21.05.2020	20.07.2020
22.05.2020	21.07.2020
23.05.2020 to 27.05.2020	22.07.2020
28.05.2020	23.07.2020
29.05.2020	24.07.2020
30.05.2020	27.07.2020
31.05.2020	28.07.2020

BY ORDER OF HON'BLE THE CHIEF JUSTICE.

  
(Sanjiv Berry)  
Registrar General  
16.05.2020